

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:527
ANSWERED ON:23.02.2001
CRUDE PALM OIL
BHAN SINGH BHAURA;DAGGUBATI RAMANAIDU

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the current rate of duty for import of crude palm oil by vanaspati manufacturers and traders;
- (b) whether vanaspati manufacturers were allowed concessional rate duty for importing Crude Palm Oil;
- (c) if so, the reasons therefor; and
- (d) the monthly production of vanaspati since January, 2000 vis-a-vis consumption of Crude Palm Oil?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENVASA PRASAD)

- (a) The current rate of duty for import of crude palm oil is as under:-

Crude Edible Oils	Rate of Duty
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Palm Oil for manufacture of vanaspati	25%
Palm Oil for other than manufacture of vanaspati	55%

- (b) The duty on import of Crude Palm Oil by vanaspati manufacturers is 25%, while that on other oils is 35%.
- (c) The basic reason for maintaining the duty at the level of 25% has been to counter to the extent possible, the adverse impact on domestic vanaspati industry with the cheap imports of vanaspati from Nepal.
- (d) The average monthly production of vanaspati and consumption of Crude Palm Oil since January, 2000 are estimated at 1.1 lakh MT and 0.57 lakh MT respectively.